

Central Administrative Tribunal
Jaipur Bench, Jaipur
O.A. No. 451/2018

Date of decision: 11.09.2018

Hon'ble Mr. A.Mukhopadhyaya, Member (A)

D.P.Gupta S/o Sh.Ram Ji Lal Gupta, age about 55 years, R/o 41, Surya Nagar, Taroon Ki Koot, Tonk Road, Jaipur and presently working as Chief Law Assistant, North Western Zone, North Western Railway, Head Quarter Office, Jawahar Circle, Jagatpura, Jaipur.

...Applicant.

(By Advocate: Shri Mukesh Agarwal)

Versus

1. Union of India through its General Manager, North Western Railway, Jagatpura Road, Malviya Nagar, Jaipur – 302017.
2. The General Manager Western Railway, Church Gate, Mumbai-400020.

...Respondents.

ORDER (ORAL)

Heard the learned counsel for the applicant.

2. Counsel for the applicant states that this is a matter related to promotion where the applicant's junior has purportedly been promoted on the post of Law Assistant prior to him without any valid reason. He states that he has been representing in this regard since 17.04.2017, (Annexure A/2), and has thereafter submitted representations/reminders on 16.11.2017, (Annexure A/1), and 16.08.2018; (Annexure A/3). However, his repeated representations have not been

(2)

replied to by the respondents. Counsel for the applicant prays that the respondents be directed to pass a reasoned order on his representations as per rules within a stipulated time frame.

3. Accordingly, without any adjudication on the merits of the case this OA is disposed of at the admission stage itself with a direction to the respondents to consider the aforementioned representations of the applicant and dispose of the same with a reasoned and speaking order preferably within a period of two months from the date of receipt of a certified copy of this order.

4. There will be no order on costs.

(A.Mukhopadhyaya)
Member (A)

/kdr/

(3)